

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:7394  
ANSWERED ON:22.05.2012  
FOOD ITEMS FOR CAPFS  
Upadhyay Seema

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether sub-standard food items are being supplied to the Central Armed Police Forces (CAPFs);
- (b) if so, the details thereof;
- (c) the total number of such cases reported and the action taken against the accused during each of the last three years and the current year; and
- (d) the corrective steps taken by the Government in this regard?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (d): No Sub-standard food items are being supplied to CAPFs. However, one instance was reported from ITBP during 2010-2011, when contract for supply of 1673 Quintal Milk Tinned Condensed (Sweetened) Full Cream as per Army Service Core (ASC) Specification No. 122 was awarded to M/s Neo Anurena Tristar Food Products (P) Ltd. New Delhi. Of the total 1306.60 Quintal Milk Tinned Condensed (Sweetened) Full Cream was supplied by firm, 648.80 Quintal Milk Tinned was not found fit for human consumption during lab test, as per relevant ASC Specification.

The contract had been terminated with other remedial action, viz., forfeited the performance security, recovery of lab test charges. First Information Report (FIR) in this regard has also been lodged with Civil Surgeon (CMO), Distt. – Sonapat, Haryana against firm.

Food items are supplied after lab test as per the relevant specifications.